

The High Court of Kerala

Kochi- 682 031
Dated-25.4.2018

Proceedings

High Court establishment-filling up of vacancies of Filing Scrutiny Officer, High Court on temporary basis- orders issued.

- Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. Note(ii) under Rule 28(7) of Part II of Kerala State & Subordinate Services Rules, 1958
3. High Court proceedings No.A6-102906/2017 dated 27.2.2018
4. High Court proceedings No.A5-1845/2018 dated 1.2.2018
5. High Court proceedings No.A5- 59133/2017 dated 20.3.2018
6. High Court proceedings No.A5-42148/2016 dated 2.4.2018

Order No.A5-807/2016

Four vacancies of Filing Scrutiny Officers are filled up on temporary basis as follows, as per the Rule read (1) above, from the seniority list of Section Officer(H.G)/Court Officer(H.G) excluding Sri.C.K.Srinivas, Section Officer(H.G)/Court Officer(H.G) for the time being, in accordance with the Rule read (2) above as disciplinary proceedings for imposition of major penalty is pending against him, and Sri.Biju T.P., Section Officer(H.G)/Court Officer(H.G), now working as Accounts Officer, High Court who has expressed his willingness to continue as such.

Sri.Santhosh P., Section Officer(H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-per month vice Sri.M.R.Radhakrishnan, Filing Scrutiny Officer relieved on deputation from the High Court Service as per the High Court proceedings read (3) above. Sri.Santhosh P., will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Smt.Sini K.S., Section Officer/Court Officer, High Court and will take charge as Filing Scrutiny Officer from Sri.C.G.Suresh Kumar, Filing Scrutiny Officer, High Court, forthwith.

Sri. Hashim E., Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 now on deputation as Court Officer in the Kerala Administrative Tribunal, Thiruvananthapuram is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month vice Sri.N.Velappan, Filing Scrutiny Officer proceeded on leave preparatory to retirement as per the High Court proceedings read (4) above. Sri.Hashim E., will take charge as Filing Scrutiny Officer from Sri.N.V.Paul, Filing Scrutiny Officer High Court, on repatriation.

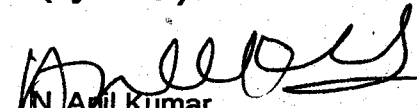
Sri.Pradeepkumar V.K., Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-

per month vice Sri.Aravindakshan M., Filing Scrutiny Officer appointed by transfer as Court Officer to the Chief Justice, High Court as per the High Court proceedings read (5) above. Sri.Pradeepkumar V.K., will hand over the charge of Section Officer(H.G)/ Court Officer (H.G) to Sri.Sreehari G., Section Officer(H.G)/ Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.V.J.Ranjit, Filing Scrutiny Officer, High Court, forthwith.

Smt.Saina P.S., Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month vice Smt.A.B.Sheelakumari, Filing Scrutiny Officer promoted as Assistant Registrar on temporary basis as per the High Court proceedings read (6) above. Smt.Saina P.S., will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Smt.Sobhana T.T., Section Officer(H.G)/ Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.P.Y.Elias, Filing Scrutiny Officer, High Court, forthwith.

Regular appointment of the above mentioned officers to the post of Filing Scrutiny Officer will be subject to the outcome of fresh selection process.

(By Order)


N. Anil Kumar
Registrar General

To

The officers concerned.

The Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram
(through Registrar, with C/L)

The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)

The Sub Treasury Officer, Ernakulam.

The Joint Registrars, High Court

The Deputy Registrars concerned, High Court

The Assistant Registrars concerned, High Court

The Section Heads concerned, High Court

The Confidential Assistants to the Registrars and

the Additional Registrar(General Administration), High Court

The Finance Wing, High Court.

The Filing Section, High Court.

The G(Accounts-I & III) Sections, High Court

✓ The I.T.Section, High Court (For publishing in the High Court Website)

The A1, A3, and A4 Seats, High Court

The Administrative Records Section, High Court

The File/Stock File.